COURT NO. 18

THE HONOURABLE SRI JUSTICE D RAMESH

THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA

To be Heard on Tuesday The 24th day of November 2026- (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR WITHDRAWAL					
1	AS/171/2026 (OS/40/2016) IA 1/2026 Stay Petition	BHEERAM KOTESWARA RAO Vs KOVANURU NAGARAJU	T C KRISHNAN	M/S INDUS LAW FIRM	SPS NELLORE
FOR ADMISSION					
2	AS/703/2026 (OS/242/2015) IA 1/2026 Condone Delay Petition	MAKINENI AMARASIMHAM Vs KUNAM VENKATA NARAPA REDDY	VENKATESWARLU SANISETTY		PRAKASAM
3	AS/715/2026 (OS/292/2018) IA 1/2026 Condone Delay Petition	SRI MURALI KRISHNA CONSTRUCTIONS Vs THE DISTRICT COLLECTOR	N SIVA REDDY		EAST GODAVARI
INTERLOCUTORY					
4	AS/688/2026 (OS/273/2014) IA 1/2026 Injunction Petition	VADLAMUDI KISHORE Vs BONTHU SUNEETHA	PRABHU NATH VASIREDDY		GUNTUR
5	AS/701/2026 (OS/28/2016) IA 1/2026 Suspension Petition	YERRAVARAPU VIJAYA LAKSHMI Vs CHERUKUWADA SATISH KUMAR	K L N SWAMY		WEST GODAVARI
6	AS/702/2026 (OS/142/2018) IA 1/2026 Direction Petition IA 2/2026 Injunction Petition	KOMMURI VNSSLS RAMA KUMARI Vs TVSL BHAVANI KUMARI	DASAKA MURALI KRISHNA		EAST GODAVARI
7	AS/705/2026 (OS/283/2018) IA 1/2026 Stay Petition	GOLAMARI KRISHNA REDDY Vs VEMULA SURESH	VENKATA REDDY CHITTEM	A.SAI ROHIT	GUNTUR
8	AS/709/2026 (OS/448/2016) IA 1/2026 Injunction Petition	KUPPAM KRISHNA KISHORE Vs VURMI SAVITRI	RAJA DAMOJI RAO		VISAKHAPATNAM
SPECIALLY IDENTIFIED CASES					
9	AS/2109/2004 (OS/157/1998)	BANK OF BARODA Vs M/S. S.B.INTERNATIONAL LTD.	SATYANARAYANA DHARA	S RAJAN	VISAKHAPATNAM
10	AS/3636/2004 (OP/38/2000) IA 2/2005(ASMP 695/2005) Stay Petition IA 3/2007(ASMP 12497/2007) Vacate Stay Petition	THE SPECIAL TAHSILDAR Vs K. RADHA DEVI	GP FOR APPEALS (AP)	K SUBRAHMANYAM GP FOR APPEALS	VISAKHAPATNAM
11.1,11.2,11.3,11.4,11.5,11.6 along with 11					
11	AS/632/2005 (OS/131/1998)	ADAPALA VEERAIAH Vs THE DISTRICT COLLECTOR	M V DURGA PRASAD	THE ADVOCATE GENERAL (AP)	GUNTUR

11.1	AS/3731/2004 (OP/51/1996) IA 1/2015(ASMP 2514/2015) Fix an Early Date	THE NEW INDI ASSURANCE CO. LTD. Vs A.VEERAIAH	C PRAKASH REDDY	GP FOR IRRIGATION & COMM AREA DEV M V DURGA PRASAD	PRAKASAM
11.2	AS/232/2005 (OS/51/1996) IA 1/2015(ASMP 2515/2015) Fix an Early Date	A.VEERAIAH PRAKASAM DIST. Vs THE GOVT. OF AP ONGOLE & 4 ANR	M V DURGA PRASAD	KOTA SUBBA RAO C PRAKASH REDDY	PRAKASAM
11.3	AS/414/2005 (OS/51/1996) IA 1/2015(ASMP 2516/2015) Fix an Early Date	THE STATE OF ANDHRA PRADESH Vs ADAPALA VEERAIAH	THE ADVOCATE GENERAL	M V DURGA PRASAD KOTA SUBBA RAO C PRAKASH REDDY	PRAKASAM
11.4	AS/170/2011 (OS/30/1993)	SRI ADAPALA VEERAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH	M V DURGA PRASAD	THE ADVOCATE GENERAL V VEERABHADRA CHARY	PRAKASAM
11.5	AS/216/2011 (OS/30/1993)	GOVERNMENT OF ANDHRA PRADESH Vs ADAPALA VEERAIAH	THE ADVOCATE GENERAL	M V DURGA PRASAD V VEERABHADRA CHARY	PRAKASAM
11.6	AS/613/2011 (OS/30/1993)	NATIONAL INSURANCE COMPANY LTD. Vs ADAPALA VEERAIAH	V VEERABHADRA CHARY	. M V DURGA PRASAD	PRAKASAM
12	AS/111/2006 (OS/14/2004)	THE SUPERINTENDING ENGINEER Vs M/S. MAX INFRA (I) LIMITED	THE ADVOCATE GENERAL	P VINAYAKA SWAMY	KURNOOL

13.1 along with 13

13	AS/264/2006 (OS/230/1997)	THE SUPERINTENDING ENGINEER Vs M/S. S.V. ENGINEERING CONSTRUCTION	THE ADVOCATE GENERAL (AP)	M/S INDUS LAW FIRM P VINAYAKA SWAMY	VISAKHAPATNAM
13.1	AS/301/2008 (OS/230/1998)	M/S. S.V. ENGINEERING CONSTRUCTIONS Vs THE STATE OF A.P.	M/S INDUS LAW FIRM	N SUBBA REDDY	VISAKHAPATNAM
14	IA/3/2025 Dispense with Petition AS/640/2006	POKALA RAMAKRISHNA RAO Vs	M R S SRINIVAS	M V S SURESH KUMAR	PRAKASAM
15	IA/1/2025 Condone Delay Petition AS/640/2006	POKALA RAMAKRISHNA RAO Vs	M R S SRINIVAS	M V S SURESH KUMAR	PRAKASAM
16	IA/2/2025 Restoration Petition AS/640/2006	POKALA RAMAKRISHNA RAO Vs	M R S SRINIVAS	M V S SURESH KUMAR	PRAKASAM

17.1 along with 17

17	AS/557/2008 (OS/27/2002)	M/S.THE ANDHRA SUGARS LTD (COTTON & OIL PRODUCTS DIVISION) Vs M/S. MOTOR INDUSTRIES COMPANY LIMITED	CKR ASSOCIATES	P ROY REDDY HCJ NOTE	GUNTUR
17.1	AS/640/2009 (OS/27/2002)	M/S. MOTOR INDUSTIRES COMPANY LTD. Vs M/S. THE ANDHRA SUGARS LIMITED(COTTON &OIL PRODUCTS	P ROY REDDY	CKR ASSOCIATES	GUNTUR

18	IA/1/2026 Restoration Petition AS/66/2009	UNION BANK OF INDIA REP BY GEN MANAGER MUMBAI AND ANOTHER Vs DIST COOPERATIVE CENTRAL BANK LTD.VISAKHAPATNAM & 7 OTHERS	V DYUMANI	V UMA DEVI ELEVATED AS JUDGE V UMA DEVI	VISAKHAPATNAM
19	IA/1/2025 Restoration Petition AS/528/2010	SATHI GOPAL REDDY E.G.DISTRICT Vs	S SRINIVAS REDDY	K V SESHAGIRI RAO JOSYULA BHASKARA RAO G MANOHAR CH PUSHYAM KIRAN K VENKATESH	EAST GODAVARI
20	AS/550/2010 (OS/89/2002)	M/S.THE KARURU VYSYA BANK LTD. A BANKING COMPANY Vs M/S.ROYAL WORLD EXIMS AND AGENCIES A PROPRIETORSHIP FIRM	P RAJESH BABU	K V R KRISHNA SHARMA VENKATESWARLU POSANI	GUNTUR
21	IA/1/2025 Recall Petition AS/689/2010	M/S SOM DATT BUILDERS LTD. Vs	S RAM BABU		CHITTOOR

ADMISSION

22.1,22.2,22.3,22.4,22.5,22.6,22.7,22.8 along with 22

22	AS/708/2023 (EA/50/2019) IA 1/2023 Stay Petition	THE CHIEF ENGINEER Vs GAMMON INDIAN LIMITED	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR APPEALS	G V S GANESH M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO) TRIAL COURT RECORD AVAILABLE IN AS	KURNOOL
22.1	AS/709/2023 (EA/51/2019) IA 1/2023 Stay Petition	THE CHIEF ENGINEER Vs GAMMON INDIAN LIMITED	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR ENERGY	G V S GANESH M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	KURNOOL
22.2	AS/710/2023 (EA/49/2019) IA 1/2023 Stay Petition	THE CHIEF ENGINEER Vs GAMMON INDIAN LIMITED	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR ENERGY	G V S GANESH M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	KURNOOL
22.3	CRP/811/2025 (EP/285/2016) IA 1/2025 Stay Petition	GOVERNMENT OF ANDHRA PRADESH Vs GAMMON INDIA LTD	GP FOR ARBITRATION	G V S GANESH	KURNOOL
22.4	CRP/812/2025 (EP/286/2016) IA 1/2025 Stay Petition	GOVERNMENT OF ANDHRA PRADESH Vs GAMMON INDIA LTD	GP FOR ARBITRATION	G V S GANESH	KURNOOL
22.5	CRP/813/2025 (EP/287/2016) IA 1/2025 Stay Petition	GOVERNMENT OF ANDHRA PRADESH Vs GAMMON INDIA LTD	GP FOR ARBITRATION	G V S GANESH	KURNOOL
22.6	CRP/743/2026 (EP/285/2016) IA 1/2026 Stay Petition	GOVERNMENT OF ANDRHA PRADESH Vs GAMMON ENGINEERS AND CONTRACTORS PRIVATE LIMITED	THE ADVOCATE GENERAL	G V S GANESH	KURNOOL
22.7	CRP/744/2026 (EP/286/2016) IA 1/2026 Stay Petition	GOVERNMENT OF ANDHRA PRADESH Vs GAMMON ENGINEERS AND CONTRACTORS PRIVATE LIMITED	THE ADVOCATE GENERAL	G V S GANESH	KURNOOL
22.8	CRP/745/2026 (EA/50/2019) IA 1/2026 Stay Petition	GOVERNMENT OF ANDHRA PRADESH Vs GAMMON ENGINEERS AND CONTRACTORS PRIVATE LIMITED	THE ADVOCATE GENERAL	G V S GANESH	KURNOOL

23	AS/151/2024 (OS/39/2020) IA 1/2024 Condone Delay Petition IA 3/2024 Injunction Petition IA 1/2025 Fix an Early Date	SMT B SUSEELAMMA Vs SMT U RATHNAMMA	J UGRANARASIMHA	T V JAGGI REDDY	ANANTAPUR
24	AS/274/2025 (OS/195/2014) IA 1/2025 Condone Delay Petition IA 2/2025 Dispense with Petition IA 3/2025 Stay Petition	YEDLA VEERA VENKATA RAO Vs KARUPARTHI VEERA VENKATA SATYAVATHI MANASA	M SRI ATCHYUT	RAMESH BABU TATAPUDI TRIAL COURT RECORD NOT AVAILABLE	EAST GODAVARI
25	AS/448/2025 (OS/125/2010) IA 1/2025 Condone Delay in Rep	NALLAJALLA VEERA VENKATA SATYA GANAPATHI RAMA GUPTHA Vs NALLAJALLA VEERANARAYANA MURTHY	VENKAT CHALLA	B.SUDHAKAR KUMAR	KRISHNA
26	AS/456/2025 (OS/77/2016) IA 2/2025 Stay Petition	POTLURI LAKSHMI RATNA PRAMEELA Vs NARLA VENUGOPALA KRISHNA	P PRABHAKAR RAO	AKULA VAMSI KRISHNA NARASIMHA RAO GUDISEVA	KRISHNA

27.1,27.2,27.3,27.4,27.5,27.6,27.7,27.8,27.9,27.10,27.11,27.12,27.13,27.14,27.15,27.16,27.17 along with 27

27	AS/471/2025 (OS/87/2012) IA 1/2026 Stay Petition	VALLURUPALLI SEETHA RAMAIAH Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL CELL	SPS NELLORE
27.1	AS/467/2025 (OS/79/2012) IA 1/2026 Stay Petition	TATINA BALA TRIPURA SUNDARI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
27.2	AS/468/2025 (OS/89/2012) IA 1/2026 Stay Petition	DAGGUPATI KOWSALYA DEVI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	GP FOR APPEALS	SPS NELLORE
27.3	AS/469/2025 (OS/93/2012) IA 1/2026 Stay Petition	YARLAGADDA SARANYA Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL G RAMACHANDRA REDDY(SC FOR TUDA)	SPS NELLORE
27.4	AS/470/2025 (OS/96/2012) IA 1/2026 Stay Petition	PALAGUDU MADHAVI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
27.5	AS/502/2025 (OS/74/2012) IA 1/2026 Stay Petition	B LALITHA KUMARI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
27.6	AS/503/2025 (OS/68/2012) IA 1/2026 Stay Petition	KODE VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
27.7	AS/504/2025 (OS/95/2012) IA 1/2026 Stay Petition	BOPPANA ESWARI RATNAM Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE

27.8	AS/506/2025 (OS/75/2012) IA 1/2026 Stay Petition	YARLAGADDA ANNAPURNA Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	GP FOR APPEALS	SPS NELLORE
27.9	AS/507/2025 (OS/92/2012) IA 1/2026 Stay Petition	Y. SEETHA DEVI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
27.10	AS/508/2025 (OS/73/2012) IA 1/2026 Stay Petition	BOBBA SUNEETHA Vs THE STATE OF AP	25990	THE ADVOCATE GENERAL Pilla N.V.L.Narayana Aditya	SPS NELLORE
27.11	AS/511/2025 (OS/86/2012) IA 1/2026 Stay Petition	YARLAGADDA VENKATA SUBBARAO (DIED) Vs THE STATE OF ANDHRA PRADESH	G RAMACHANDRA REDDY Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
27.12	AS/546/2025 (OS/94/2012) IA 1/2026 Stay Petition	YELAMANCHILI SRILAKSHMI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
27.13	AS/574/2025 (OS/82/2012)	ADUSUMALLI KRISHNA MOHAN Vs THE STATE OF ANDHRA PRADESH	P VIVEK		SPS NELLORE
27.14	AS/575/2025 (OS/80/2012)	ADUSUMALLI GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	P VIVEK	15508	SPS NELLORE
27.15	AS/634/2025 (OS/81/2012) IA 2/2025 Stay Petition	NIMMAKANTI KONDAMMA Vs THE STATE OF ANDHRA PRADESH	P VIVEK	THE ADVOCATE GENERAL	SPS NELLORE
27.16	AS/638/2025 (OS/72/2012) IA 3/2025 Stay Petition	MANNEM BHARATHI DEVI Vs THE STATE OF ANDHRA PRADESH	P VIVEK	THE ADVOCATE GENERAL	SPS NELLORE
27.17	AS/542/2026 (OS/84/2012) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	MANDAVA VENKATA PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	Pilla N.V.L.Narayana Aditya	THE ADVOCATE GENERAL	SPS NELLORE
28	AS/51/2026 (OS/82/2018) IA 2/2026 Injunction Petition	KONCHADA RAMA MURTHY Vs KONCHADA BHEEMA RAO	V SUBRAHMANYAM		SRIKAKULAM
29	AS/126/2026 (OS/477/2011) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Injunction Petition	SRI SOWBHAGYA VIJAYA RAMAPURAM DEVELOPMENT ASSOCIATION Vs BODDANI BALA MURALI KRISHNA	K B RAMANNA DORA	V SURYA KIRAN KUMAR BALU ANIL KUMAR PALLA IA 1,2/2026 R1 - APP BY V.SURYA KIRAN KUMAR R2 - NOTICE SENT NOT YET RETURNED R3 TO R7 - APP BY V.SURYA KIRAN KUMAR R8 - UNSERVED " NOTICE SENT NOT YET RETURNED"	VISAKHAPATNAM

30.1 along with 30

30	AS/172/2026 (OS/40/2003) IA 2/2026 Injunction Petition IA 3/2026 Suspension Petition	MAGANTI ANJANI Vs KONERU SATYANARAYANA	D S SIVADARSHAN	NEMANI VENKATESWAR K RAGHAVA CHARYULU CHIEF NOTE	KRISHNA
30.1	AS/180/2026 (OS/128/2013) IA 2/2026 Suspension Petition IA 3/2026 Stay Petition	M S CHOWDARY Vs KONERU SATYANARAYANA	D S SIVADARSHAN	NEMANI VENKATESWAR K RAGHAVA CHARYULU K RAMA KRISHNA	KRISHNA
31	AS/277/2026 (OS/18/2014) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	CHITTIBOINA BHASKAR Vs M. SAMRAT REDDY	G RAMESH BABU	V R REDDY KOVVURI TRIAL COURT RECORD NOT AVAILABLE	YSR KADAPA
32	AS/327/2026 (OS/299/2014) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay In DCF	ATHOTA VENKATA SRINIVASULU Vs GORANTLA VENKAYAMMA	INAKOLLU VENKATESWARLU	D KRISHNA MURTHY TRIAL COURT RECORD NOT AVAILABLE	PRAKASAM
33	AS/390/2026 (OS/350/2016) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition IA 3/2026 Permission Petition	TALABATTULA APPALCHARI Vs MOHAMMED GHOUSE	MANOJ KUMAR BETHAPUDI	SEEPANI S KUMAR	VISAKHAPATNAM
34	AS/496/2026 (OS/27/2018) IA 2/2026 Stay Petition	DARABATHULA LAKSHMINARAYANA Vs SIDHANTHAM THULASAMMA	K RAMA KOTESWARA RAO	CH SRINIVAS	WEST GODAVARI
35	AS/577/2026 (OS/228/2014) IA 1/2026 Condone Delay in Rep	DAGGUBATI ANJANEYULU Vs VENKATESWARA COTTON JINNING AND OIL MILL	MARRI VENKATA RAMANA	SIVA RAMA KRISHNA KOLLURU	PRAKASAM
36	AS/578/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Injunction Petition	PRABHAKAR REDDY Vs SIVA SANKAR REDDY	SHAFATH AHMED KHAN	N CHANDRA SEKHAR REDDY	ANANTAPUR
37	AS/616/2026 (OS/352/2015) IA 2/2026 Amendment Petition IA 3/2026 Stay Petition IA 4/2026 Extension Petition	M S YUGANDHAR HOUSING PRIVATE LTD Vs CHERUKURI SRINIVASA RAJU	VENKAT SAILENDRA G	G V R CHOUDARY	KRISHNA
38	AS/617/2026 (OS/351/2015) IA 2/2026 Amendment Petition IA 3/2026 Stay Petition IA 4/2026 Extension Petition	MS YUGANDHAR HOUSING PRIVATE LTD Vs KUSAMPUDI ANURADHA	VENKAT SAILENDRA G	G V R CHOUDARY	KRISHNA
39	AS/635/2026 (OS/362/2017) IA 1/2026 Condone Delay in Rep IA 2/2026 Injunction Petition	KOGANTI AMRUTHA PRASAD Vs THE ASSISTANT COMMISSIONER	G VIVEKANAND		KRISHNA
40	AS/647/2026 (OS/484/2015) IA 1/2026 Condone Delay Petition IA 2/2026 Injunction Petition	BODDU VIKRAM SEN MUTYA SRINIVASA SRI RAMA Vs KARRI SANTHA MARY	T V SRI DEVI		VISAKHAPATNAM

INTERLOCUTORY

41	IA/1/2025 Restoration Petition AS/338/2012	JANGAM SANTHA KUMARI Vs	CH VIDYASAGAR	J PRABHAKAR	GUNTUR
42	IA/1/2025 Restoration Petition AS/570/2012	APPAKA LEELA DURGA Vs	PETLURI NAGA RAJU PETLURI NAGA RAJU	K SITA RAM	WEST GODAVARI
43	AS/359/2014 (OS/195/2007) IA 4/2026 Restoration Petition	M/S. VEENUS ENTERPRISES A PARTNERSHIP FIRM HAVING Vs RAMANI VARA PRASAD	DEEPIKA GADDE	G RAMA GOPAL	VISAKHAPATNAM

44.1,44.2,44.3 along with 44

44	AS/252/2015 (OS/5/2005) IA 1/2021 Direction Petition IA 1/2024 Permission Petition IA 2/2024 Implead Petition	M.L. HAMPAIAH Vs M.P. GANGANNA	RAJA REDDY KONETI	. J JANAKIRAMI REDDY MANJUNATH ALLUR KARNAM RAMESH A VEERASWAMY A HANUMANTHA REDDY K SITA RAM CH PUSHYAM KIRAN BUTTA VIJAYA BHASKER DASARI S V V S V PRASAD	KURNOOL
44.1	AS/293/2015 (OS/5/2005) IA 2/2021 Direction Petition IA 1/2024 Implead Petition IA 2/2024 Permission Petition IA 3/2024 Implead Petition	M.S. NAGAPPA Vs M.P. GANGANNA (DIED)	CH PUSHYAM KIRAN	. KARNAM RAMESH M V S SURESH KUMAR RAMAKRISHNA PATIVADA A HANUMANTHA REDDY P DURGA PRASAD K SITA RAM J JANAKIRAMI REDDY A VEERASWAMY BUTTA VIJAYA BHASKER DASARI S V V S V PRASAD MANJUNATH ALLUR RAJA REDDY KONETI	KURNOOL
44.2	AS/341/2015 (OS/5/2005) IA 1/2021 Direction Petition IA 1/2024 Permission Petition IA 2/2024 Implead Petition	M.RAGHUNATH Vs SRI. M.P. GANGANNA (DIED)	O MANOHER REDDY	. J JANAKIRAMI REDDY KARNAM RAMESH M V S SURESH KUMAR RAJA REDDY KONETI P DURGA PRASAD RAMAKRISHNA PATIVADA A VEERASWAMY K SITA RAM DASARI S V V S V PRASAD	KURNOOL
44.3	AS/472/2015 (OS/5/2005) IA 1/2021 Direction Petition IA 1/2024 Permission Petition	M.P. GANGANNA (DIED BY L.RS 10 TO 13 19 & 20) Vs M. RAMANNA S/O LATE M. SOMANNA (DIED)	P DURGA PRASAD A VEERASWAMY	. M V S SURESH KUMAR RAJA REDDY KONETI	KURNOOL
45	IA/2/2025 Restoration Petition AS/351/2017	KALAPATI SESHAMMA DIED Vs GAJJALA VAMSIDHAR REDDY & 2 OTHERS	R GOPI MOHAN	C SUBODH DISPOSED OF ON 09/10/2025	SPS NELLORE
46	IA/1/2026 Condone Delay Petition AS/351/2017	KALAPATI SESHAMMA DIED Vs GAJJALA VAMSIDHAR REDDY & 2 OTHERS	R GOPI MOHAN	C SUBODH DISPOSED OF ON 09/10/2025	SPS NELLORE
47	IA/1/2026 Condone Delay Petition AS/352/2017	KALAPATI SESHAMMA DIED Vs NAIDU DASARADHARAMI REDDY (DIED)	R GOPI MOHAN	C SUBODH	SPS NELLORE
48	IA/1/2025 Restoration Petition AS/352/2017	KALAPATI SESHAMMA DIED Vs NAIDU DASARADHARAMI REDDY (DIED)	R GOPI MOHAN	C SUBODH	SPS NELLORE

49	AS/1256/2017 (OS/21/2010) IA 1/2018 Vacate Stay Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	P.SRINIVASULU Vs K.ASHRAF ALI KHAN	O MANOHER REDDY	YALAL ABDULHAFEEZ MANJUNATH ALLUR O M R LAW FIRM	CHITTOOR
50	AS/340/2018 (OS/43/2008) IA 1/2018 Stay Petition	ANANTHEPURAMU MUNCIPAL CORPORATION Vs M/S. ANUP CONSTRUCTIONS (P) LTD.	THE ADVOCATE GENERAL	HARI SREEDHAR-06752/AP/1326/1991 JANARDHANA RAO KATTA	ANANTAPUR
51	AS/376/2019 (OS/183/2012) IA 1/2023 Vacate Stay Petition	BUDHA MAHESWARA RAO DIED PER LRS APPELLANT NO 2 TO 5 Vs BUDHA INDIRA @ TULASI PARVATHI	V V RAVI PRASAD	K JYOTHI PRASAD D SRINIVAS	VISAKHAPATNAM
52	AS/228/2020 (OS/126/2005) IA 1/2020 Injunction Petition IA 2/2020 Suspension Petition IA 1/2021 Implead Petition	PERLA RAMA KRISHNA Vs CHINTAKAYALA SIVA RAMA KRISHNAIAH (DIED)	VENKAT REDDY DONTHI REDDY ALLADI RADHAKRISHNA	V SURYA KIRAN KUMAR HANUMANTHA RAO BACHINA SATEESH KUMAR EERLA SC FOR AP TOURISAM DEVELOPMENT CORPORATION R1 R9 R12 R13 R14 R15 R16 R18 R19 UNSERVED,	VISAKHAPATNAM

53.1 along with 53

53	AS/255/2020 (OS/23/2011) IA 1/2021 Injunction Petition IA 1/2024 Appointment of Receiver IA 1/2025 Additional Material Petition	JAVVAJI VENKATA CHALAPATHI RAO Vs JAKKA SRINIVASA RAO	NARASIMHA RAO GUDISEVA	VIVEKANANDA VIRUPAKSHA MD SALEEM GANGA BHAVANI RAGI	GUNTUR
53.1	AS/224/2020 (OS/23/2011) IA 1/2020 Stay Petition IA 1/2025 Amendment Petition	JAVVAJI LAKSHMI CHALAPATHI RAO Vs JAKKA SRINIVASA RAO	SAMBASIVA RAO KONDA	VIVEKANANDA VIRUPAKSHA SRINIVASULU P MD SALEEM	GUNTUR
54	AS/316/2021 (OS/113/2011) IA 2/2021 Stay Petition IA 3/2021 Additional Material Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Permission Petition	A SANATH KUMAR Vs P R GOPINATH	SOORA VENKATA SAINATH	PARIMI RAMA RAYUDU K SUBRAHMANYAM	CHITTOOR
55	AS/101/2022 (OS/19/2017) IA 1/2022 Direction Petition IA 2/2022 Suspension Petition IA 3/2022 Stay Petition IA 4/2022 Permission Petition IA 1/2023 Additional Material Petition IA 1/2025 Permission Petition	PRATAP CHHAGANLAL Vs VIKRAM JETHALAL JOISHER	D S SIVADARSHAN	M R K CHAKRAVARTHY VALLURU CHETAN SUSHEEL P RAJASEKHAR AVINASH DESAI (HCJ NOTE - DB-II) COURT SLIP	ANANTAPUR
56	AS/81/2023 (OS/128/2017) IA 1/2023 Addl. Evidence Petition IA 2/2023 Stay Petition IA 4/2025 Vacate Stay Petition	BOYA RAMAKKA DIED PER LRS OF APPELLANT NOS 9 TO 15 Vs BOYA MARRENNA @ DUDDEKUNTA MARRENNA	SESHADRI GOALLA	P SRAVAN KUMAR REDDY	ANANTAPUR

57	AS/223/2023 (OS/230/2015) IA 1/2023 Injunction Petition IA 1/2024 Addl. Evidence Petition	SURATECAR MUKHARJI Vs SURATECAR DEVANAND SARATH BABJI	T V JAGGI REDDY	S PRANATHI	CHITTOOR
58	AS/250/2023 (OS/14/2016) IA 1/2023 Stay Petition	THE GOOTY COOPERATIVE TOWN BANKS LTD Vs M.NAGARAJA RAO	A V S LAXMI	G R SUDHAKAR CELL	ANANTAPUR
59	AS/399/2023 (OS/17/2008) IA 1/2023 Injunction Petition IA 1/2026 Vacate Stay Petition	SISTA KASI ANNAPURNA Vs IRUKUVARJULA NAGAMANI	V V N NARASIMHAM	T V JAGGI REDDY KUNTAMUKKALA SAI SREE SANJAY GANTI SUBRAMANYA SARMA R1 R3 R8 R9 R10 R14 UNSERVED,	EAST GODAVARI
60	AS/723/2023 (OS/182/2012) IA 1/2023 Stay Petition	MARTIN SPINNING MILLS (P) LTD. Vs M/S. AMARAVATHI ENTERPRISES COTTON GINNING AND TRADING	P RAJASEKHAR	K V VIJAYA KUMAR	GUNTUR

61.1 along with 61

61	AS/47/2025 (OS/601/2016) IA 1/2025 Suspension Petition IA 2/2025 Permission Petition	BONAM BHASKARA RAO Vs SINGADI SIVA RAMA KRISHNA HARI PRASAD	V YATENDRA KUMAR	K V ADITYA CHOWDARY	VISAKHAPATNAM
61.1	X OBJ/8/2026 IA 1/2026 Condone Delay Petition	SINGADI SIVA RAMA KRISHNA HARI PRASAD Vs BONAM BHASKARA RAO	K V ADITYA CHOWDARY		KRISHNA
62	AS/83/2025 (OS/409/2015) IA 2/2026 Direction Petition	USHODAYA ENTERPRISES PRIVATE LIMITED Vs MUSUNURU APPARAO	M R K CHAKRAVARTHY	V V RAVI PRASAD	KRISHNA
63	AS/170/2025 (OS/451/2014) IA 2/2025 Stay Petition IA 1/2026 Leave Petition	ALLA SANYASI RAO(DIED) Vs ADARI CHAKRAVARTHI	VASAVI RATNA KUMARI DANDAMUDI	G R SUDHAKAR	VISAKHAPATNAM
64	AS/463/2025 (OS/10/2023) IA 1/2025 Stay Petition	TUNGALA ANKALA RAO Vs KAMISETTI SRINIVASA RAO	VAJJHALA SATYANARAYANA PRASAD	GHANTASALA UDAYA BHASKAR	KRISHNA
65	AS/1/2026 (OS/7/2016) IA 1/2026 Stay Petition	B. NARAYANA REDDY Vs K. SATYANARAYANA	VIVEKANANDA VIRUPAKSHA	KILARU NITHIN KRISHNA	KURNOOL
66	AS/20/2026 (OS/104/2014) IA 1/2026 Direction Petition	AYYAGARI VISWESWARA RAO Vs GUNDUMOGULA KRISHNA @ RADHA KRISHNA MURTHY	VENKAT CHALLA	GANTA PRASAD	KRISHNA
67	AS/102/2026 (OS/51/2014) IA 1/2026 Stay Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	KONALA PERREDDY Vs VANKADARU PADMAVATHI	P RAJASEKHAR	P RAJESH BABU TRIAL COURT RECORD AVAILABL CELL	EAST GODAVARI

68	AS/119/2026 (EA/210/2025) IA 2/2026 Stay Petition	KORADA APPALANAIDU Vs MANTHENA RAMA KRISHNA RAJESH	SIMHACHALAM KARUKOLA	V V RAVI PRASAD TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
69	AS/125/2026 (OS/127/2023) IA 1/2026 Stay Petition	DEGA GUNABHUSHANAMMA Vs SIDDAPPAREDDYGARI MUNISEKHAR REDDY	BHASKAR PREM KOUSHIK	GALLA SUDARSANA RAO	CHITTOOR
70	AS/143/2026 (OS/570/2018) IA 1/2026 Stay Petition	ETI THIRUMALA RANI Vs MUDRAGADA DURGA PRASAD	PILLI SUNDEEP	P S P SURESH KUMAR TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
71	AS/148/2026 (OS/16/2015) IA 1/2026 Injunction Petition	PONNAGANTI SAI BABU Vs SRI KALPATHARU TOWNSHIP	P MALLIKHARJUNA RAO	S SATYANARAYANA MOORTHY DUMPALA ANIL KUMAR VINODIN RUTH MADAPALLI	GUNTUR
72	AS/334/2026 (OS/35/2019) IA 1/2026 Stay Petition IA 2/2026 Extension Petition IA 3/2026 Extension Petition	THE ANAKAPALLI V.V.RAMANA Vs P.S.NARAYANA AND SONS	P VEERRAJU	P S P SURESH KUMAR MEMO POS FILED ON 07/08/2026	VISAKHAPATNAM
73	AS/347/2026 (OS/34/2024) IA 1/2026 Stay Petition	UYYALA CHARISH TEJA Vs UYYALA SUJATHA	SANTHI KUMAR KAKI	KIRAN TIRUMALASETTI PILLUTLA SAI AVINASH TRIAL COURT RECORD NOT AVAILABLE	SPS NELLORE
74	AS/359/2026 IA 1/2026 Stay Petition	BATCHU PADMAJA Vs BATCHU GADADHAR GADADHAR MURTHY	P DURGA PRASAD	VARSHITHA KALIGINEEDI CELL	KRISHNA
75	AS/367/2026 (OS/31/2019) IA 1/2026 Injunction Petition	DEVA ADI VENKATA LAKSHMI NARASAMAMBA Vs UGINA ANUSHA	MALLAVARAPU PRADEEP KUMAR		VIZIANAGARAM
76	AS/378/2026 (OS/10/2025) IA 1/2026 Direction Petition	ANKARABOYINA PADMA Vs ANKARABOYINA CHANDRAPRABHA	T DIWAKAR REDDY	A RAVI SHANKAR	SRIKAKULAM
77	AS/379/2026 (OS/10/2024) IA 1/2026 Stay Petition	ROMPELLI TAVITI NAIDU Vs KADAGALA GANAPATHI	K SITA RAM	BONU RAMA SHANKAR RAO	VIZIANAGARAM
78	AS/383/2026 (OS/62/2015) IA 1/2026 Injunction Petition	NAGAMOTHU VENKATA TEJA Vs KANTAMANENI RATNAMALA	PATHI SIVA PRASAD		KRISHNA
79	AS/407/2026 (OS/280/2018) IA 1/2026 Stay Petition	JAMPANA ATCHUTA RAMA RAJU Vs VASUPALLI NARAYANA RAO	T V JAGGI REDDY	V V N NARAYANA RAO	VISAKHAPATNAM
80	AS/448/2026 (OS/162/2017) IA 1/2026 Stay Petition	SIKHAKOLLI SRINIVASA RAO Vs VEERAPANENI CHAITANYA KUMAR	NIMMAGADDA REVATHI		PRAKASAM

81.1,81.2 along with 81

81	AS/474/2026 (OS/182/2015) IA 1/2026 Permission Petition IA 2/2026 Stay Petition	SIMHADRI BHAVANA Vs VUYYURU MANGA RAO	P S P SURESH KUMAR	K KUMARA SRINIVAS	KRISHNA

81.1	AS/476/2026 (OS/181/2015) IA 1/2026 Permission Petition IA 2/2026 Stay Petition	SIMHADRI BHAVANA Vs SIMHADRI RAMA RAO	P S P SURESH KUMAR	K KUMARA SRINIVAS	KRISHNA
81.2	AS/521/2026 (OS/353/2014) IA 1/2026 Permission Petition IA 2/2026 Injunction Petition	ANKEM MADHAVA RAO Vs SIMHADRI RAMA RAO	P S P SURESH KUMAR	K KUMARA SRINIVAS	KRISHNA
82	AS/490/2026 (OS/24/2019) IA 1/2026 Petition to Declare Major IA 2/2026 Direction Petition IA 3/2026 Injunction Petition	K BHARATHI Vs BOLLUPALLI MADHAVI LATHA	VIVEKANANDA VIRUPAKSHA	C SRINIVASA BABA	KURNOOL
83	AS/506/2026 (OS/18/2025) IA 1/2026 Suspension Petition	BANDI SARASWATHI Vs MALLIREDDY ALIAS MALIREDDY RADHA	T D PHANI KUMAR	PADMAVATHI EMMIGADDA	YSR KADAPA
84	AS/507/2026 (OS/30/2015) IA 1/2026 Stay Petition IA 2/2026 Extension Petition	KOMARAGIRI DURGA VENKATA LAKSHMI NARASIMHA PRASAD Vs MATHI SRINIVASA RAO	VENKAT CHALLA	BALA MURALI KRISHNA P	WEST GODAVARI
85	AS/512/2026 (OS/253/2018) IA 1/2026 Stay Petition IA 2/2026 Extension Petition	THE CHAIRMAN AND MANAGING DIRECTOR Vs DAMA LAKSHMI NARASIMHA	V V SATISH	G V S MEHAR KUMAR MADHAVA RAO NALLURI	PRAKASAM
86	AS/573/2026 (OS/104/2016) IA 1/2026 Stay Petition IA 2/2026 Injunction Petition	KANUMURI SIVA GOPAL Vs NALAM KAMESWARA RAO	C.PANINI SOMAYAJI	NIMMAGADDA REVATHI M R S SRINIVAS	EAST GODAVARI
87	AS/585/2026 (OS/35/2014) IA 1/2026 Stay Petition	PETHAKASETTY ESATES PVT LTD Vs MUDUNURI RAMAKRISHNA RAJU	ARAVALA SREENIVASA RAO	PAWAN KUMAR MALAPATI	EAST GODAVARI
88	AS/604/2026 (OS/1/2019) IA 1/2026 Injunction Petition	NAKKA AMMANNA DIED Vs NAKKA PRASADA RAO	TADDI NAGESWARA RAO	KARRE SATYANANDAM	SRIKAKULAM
89	AS/605/2026 (OS/76/2017) IA 1/2026 Stay Petition	GURUGUBELLI SUJATHA Vs NOOKA SRIRAMA MURTHY	K V RAGHU VEER		SRIKAKULAM
90	AS/630/2026 (OS/42/2018) IA 1/2026 Injunction Petition	TANUKU VENKATA MAHA LAKSHMI Vs JAYAVARAPU SATYANARAYANA	N PAVAN KUMAR	SAI GANGADHAR CHAMARTY	WEST GODAVARI
91	AS/659/2026 (OS/241/2018) IA 1/2026 Direction Petition	MOLLI LAKSHMI PRASANNA Vs NAMBALA LAKSHMI RAMESH	K A NARASIMHAM		VISAKHAPATNAM
92	AS/40100/2026/ (Filing No.) IA 1/2026 Leave Petition	MUDRABOINA SUBBA RAO Vs KOTTE KRISHNA KISHORE	PRABHU NATH VASIREDDY	HABIBULLA SHAIK VAZRALA RAJA HARSHA VARDHAN REDDY	GUNTUR

FOR HEARING

93	AS/710/2015 (OS/34/2012) IA 2/2016(XOBJ 1916/2016) Petition for Grounds	VANDANAPU RAJENDRA KUMAR Vs KODAVATI NAGAMANI	VUYYURU LAKSHMANA RAO	DEVI PRASAD MANGALAPURI N SUBBA RAO TRIAL COURT RECORD AVAILABLE	WEST GODAVARI
94	AS/1280/2017 (OS/139/2009) IA 1/2026 Addl. Evidence Petition IA 2/2026 Implead Petition	NAGATHAM MUNI RAJAMMA Vs NAGATHAM SUNEETHA	. DEEPAK MISRA	NIMMAGADDA REVATHI T V JAGGI REDDY	CHITTOOR
95	AS/229/2019 (OS/11/2009) IA 1/2019 Stay Petition IA 2/2019 Stay Petition IA 1/2026 Fix an Early Date	A.K.SARAVANAM Vs SURENDAR SINGH	SUNKARA RAJENDRA PRASAD	O MANOHER REDDY	ANANTAPUR
96	AS/117/2023 (EA/324/2019) IA 1/2023 Suspension Petition	SMT. REDDY VENKATARAMANA Vs SMT. KAKARLAPUDI ROHINI	SUREPALLI MADHAVA RAO	PATANJALI PAMIDIGHANTAM	VIZIANAGARAM

FINAL HEARING

97	AS/31/2011 (OS/29/2006)	VEERAMREDDY RAJU Vs SAI PRIYA CONSTRUCTION PRIVATE LIMITED	V SAI KUMAR	K V BHANU PRASAD A ANANDA RAO WEEKLY LIST CASE	EAST GODAVARI
98	AS/545/2011 (OS/277/2008) IA 1/2026 Injunction Petition	BHIMANABOYANA KOTESWARAMMA Vs JONNALAGADDA DHANALAKSHMI	T V JAGGI REDDY	PILLIX LAW FIRM	KRISHNA

99.1 along with 99

99	AS/60/2012 (OS/1211/2009)	THE DY. GENERAL MANAGER Vs SIDDA VENKATESWARA RAO	SREEDHAR VALIVETI	. K ANANDA RAO TRIAL COURT RECORD AVAILABLE	KRISHNA
99.1	AS/517/2012 (OS/1211/2009)	SIDDA VENAKTESWARA RAO Vs THE DEPUTY GENERAL MANAGER	Sidda Venakteswara Rao Appellant K KOUTILYA	SREEDHAR VALIVETI AMBADIPUDI SATYANARAYANA	KRISHNA

100.1 along with 100

100	AS/518/2012 (OS/13/2008)	SUNKARA KESHAVA REDDY Vs M. RAJEEVAMMA	Y NAGI REDDY	K RAJITHA V NITESH TRIAL COURT RECORD AVAILABLE	KURNOOL
100.1	AS/513/2012 (OS/13/2008)	C. SIDDARTHA Vs SUNKARA KESHAVA REDDY & 10 OTS	V NITESH	Y NAGI REDDY K RAJITHA	YSR KADAPA
101	AS/704/2012 (OS/18/2007)	MOGALI PAPA RAO (DIED) Vs PAMU SATYAVATHI	N V ANANTHA KRISHNA K B RAMANNA DORA	P S P SURESH KUMAR	EAST GODAVARI
102	AS/1052/2012 (OS/72/2008) IA 1/2018 Fix an Early Date	KUCHI ANAND Vs M.SURESH BABU (DIED)	NALLANI VAMSI KRISHNA	GANDURI NAGESWARA RAO N RANGA REDDY TRIAL COURT RECORD AVAILABLE AS/327/2013 TRIAL COURT RECORD NOT AVAILABLE	ANANTAPUR

103.1 along with 103

103	AS/365/2015 (OS/34/2010)	GRANDHI VENKATA RAMANAYYA Vs SRI RAVU SRI RAJA RAJESWARI DEVI	M/S BHASKARI ADVOCATES	AVANIJA INUGANTI K A NARASIMHAM	VIZIANAGARAM
103.1	AS/538/2015 (OS/33/2010)	SATRAPU BANU Vs SRI RAVU SRI RAJA RAJESWARI DEVI	M/S BHASKARI ADVOCATES	AVANIJA INUGANTI K A NARASIMHAM	VIZIANAGARAM
104	AS/879/2015 (OS/94/2010) IA 1/2015(ASMP 2621/2015) Stay Petition	FATHAIMA INSTITUTE OF MEDICAL SCIENCES Vs DR.N.JAYASOMESWAR	V R REDDY KOVVURI		YSR KADAPA

105.1 along with 105

105	AS/899/2015 (OS/117/2007)	RACHABATHUNI KRISHNAMURTHY Vs RACHABATHUNI GANGADHARA RAO	M/S INDUS LAW FIRM	PRABHAKAR PERI	GUNTUR
105.1	AS/560/2015 (OS/117/2007)	RACHABATHUNI UMASUTAM Vs RACHABATHUNI KRISHNAMURTHY	SUNKARA RAJENDRA PRASAD	M/S INDUS LAW FIRM PRABHAKAR PERI	GUNTUR
106	AS/59/2016 (OS/247/2012)	RESAPU HEMANTHA REDDY Vs SRI RESAPU SEETHARAMA REDDY & 9 OTHERS	SRICHARAN TELAPROLU	HEMANTH KUMAR VENNA	VISAKHAPATNAM
107	AS/299/2016 (OS/38/2010) IA 1/2025 Miscellaneous Petition	C.V.MANOHAR REDDY Vs M/S. DCT ESTATES (1) PRIVATE LIMITED	VIRUPAKSHA DATTATREYA GOUDA	PATANJALI PAMIDIGHANTAM B S SHIVAJI	CHITTOOR

108.1 along with 108

108	AS/366/2016 (OS/79/2011) IA 1/2019 Direction Petition IA 1/2022 Appointment of Commissioner	P.SRINIVASULU NELLORE DIST Vs V.V.RAMARAO NELLORE DIST & SEVEN OTHERS	P N MURTHY	M.V. PRATAP KUMAR SRINIVASA RAO MADIRAJU TRIAL COURT RECORD AVAILABLE IN AS/366/2016	SPS NELLORE
108.1	CMA/289/2016 (OP/736/2011)	PASUPULETI SRINIVASULU Vs VISA VENKATA RAMA RAO & 6 OTHERS	P N MURTHY	SRINIVASA RAO MADIRAJU M.V. PRATAP KUMAR	SPS NELLORE
109	AS/485/2016 (OS/116/2010)	DAGANI SUBBA RAO (DIED PER LRS.) Vs P.NAGARATNAM	SREENIVASA RAO VELIVELA	G L NAGESWAR RAO TRIAL COURT RECORD AVAILABLE	KRISHNA
110	AS/487/2016 (OS/51/2008)	PEDAMALLU NARAYANA Vs TUMMALAPALLI JAGANNADHAM	G L NAGESWAR RAO	K SAI MOHAN RAO VAKALATH NOT YET FILED TRIAL COURT RECORD AVAILABLE	KRISHNA
111	AS/543/2016 (OS/219/2015)	MEDAPATI DHARMA REDDY Vs ANNAMNEEDI KANAKA VEERA VENKATA SATYANARAYANA RAMAKRISHNA	N SIVA REDDY	RAMBABU KOPPINEEDI TRIAL COURT RECORD AVAILABLE	EAST GODAVARI
112	AS/569/2016 (OS/85/2012) IA 1/2023 Fix an Early Date	JASTHI RAMA KRISHNA Vs JASTHI SANTHAMMA	N ASWARTHA NARAYANA	O UDAYA KUMAR TRIAL COURT RECORD AVAILABLE	ANANTAPUR

113	AS/652/2016 (OS/74/2013)	KANCHERLA NAGESWARA RAO Vs YERRA HEMANTH KUMAR	KAMBHAMPATI RAMESH BABU	MADHAVA RAO NALLURI TRIAL COURT RECORD AVAILABLE	KRISHNA
114	AS/718/2016 (OS/253/2010) IA 1/2023 Addl. Evidence Petition	BIRADAVOLU DIVYA Vs PALICHERLA UMA REDDY	LEO LAW ASSOCIATES LLP	C SUBODH TRIAL COURT RECORD AVAILABLE CS	SPS NELLORE
115	AS/1090/2016 (OS/5/2011)	S. SUBRAHMANYAM Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR APPEALS NR TRIAL COURT RECORD AVAILABLE	CHITTOOR
116	AS/290/2017 (OS/58/2005) IA 1/2026 L R Petition	P.HAJIRAN Vs P ISMALL KHAN @ M.ISMAIL KHAN	K RAMAMOHAN	S V MUNI REDDY	CHITTOOR
117	AS/519/2017 (OS/4/2014)	ABBIREDDI APPARAO Vs STATE OF ANDHRA PRADESH	R SIVARAMA KRISHNA	GP FOR APPEALS (AP) TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
118	AS/790/2017 (OS/36/2010)	B.SRINIVASULU Vs B.KUSUMA KUMARI	V R REDDY KOVVURI	K NARSI REDDY	YSR KADAPA
119	AS/930/2017 (OS/18/1998) IA 9/2018 Permission Petition	SRI SWAMY HATHIRAMJEE MUTT TPT. CHITTOOR DIST Vs N P RAGHURAM CHITTOOR & 5 OTHERS	T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) SUNITA NAWANDAR	B CHANDRASEN REDDY	CHITTOOR

120.1,120.2 along with 120

120	AS/1061/2017 (OS/25/2003) IA 2/2017(ASMP 2636/2017) Injunction Petition IA 3/2017(ASMP 2637/2017) Direction Petition IA 4/2017(ASMP 2638/2017) Appointment of Receiver IA 5/2017(ASMP 3049/2017) Addl. Evidence Petition IA 1/2026 Injunction Petition IA 2/2026 Appointment of Receiver	DR C PADMAVATHI HYD Vs DHULIPALA RAMACHANDRA RAO HYD & TEN OTHERS	Y RAMA RAO P HEMACHANDRA	S SREERAMACHANDRA MURTHY S N CHIDAMBARA SASTRY C SINDHU KUMARI	KRISHNA
120.1	AS/1101/2017 (OS/29/2004) IA 1/2017(ASMP 2749/2017) Leave Petition	DR C PADMAVATHI DIED PER LR NO.2 Vs DHULIPALA RAMACHANDRA RAO HYD & FOUR OTHERS	Y RAMA RAO P HEMACHANDRA	S SREERAMACHANDRA MURTHY S N CHIDAMBARA SASTRY S AND S LAW ASSOCIATES	KRISHNA
120.2	AS/1105/2017 (OS/89/2004)	DR. C PADMAVATHIDIED PER LR.NO.2 Vs DHULIPALA RAMACHANDRA RAO & 10 OTHERS	Y RAMA RAO P HEMACHANDRA	S N CHIDAMBARA SASTRY	KRISHNA
121	AS/254/2018 (OS/65/2011)	CHAPRALA SRILAKSHMI DIED PER LRS APPELLANT NOS 2 AND 3 Vs UPPALAPATI RAMA BRAHMAM CHOWDARY	RAJESH KUMAR B Dr.SATTARU RAJANI	GHANTA SRIDHAR YADLAPALLI VENKATA KALYANA CHAKRAVARTHY	PRAKASAM
122	AS/590/2018 (OS/2/2014) IA 1/2025 Permission Petition IA 2/2025 Addl. Evidence Petition	PINNAMARAJU ANANDA KUMARI DIED Vs ALLA UMA SATYANARAYANA	M CHALAPATI RAO	T V SRI DEVI MEDIATION REPORT RECEIVED. TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM

123	AS/1736/2018 (OS/95/2011)	U S S U BHASKARA RAO Vs THE NATIONAL INSURANCE COMPANY LIMITED	M S R CHANDRA MURTHY	SRAVAN KUMAR MANNAVA	WEST GODAVARI
124	AS/2109/2018 (OS/11/2008)	SMT. BEEBIEJAN Vs SHAIK MAHABOOB BASHA	A M QURESHI	M N NARASIMHA REDDY	CHITTOOR
125	AS/224/2019 (OS/364/2013)	BHUPATHIRAJU ATCHUTA RAMA RAJU Vs TEEGALA APPALA NARASAYYA GUPTA	P RAJASEKHAR	N SUBBA RAO	VISAKHAPATNAM
126	AS/608/2019 (OS/326/2012) IA 1/2019 Suspension Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	YERRAMNENI VENKATESWARA RAO Vs RAAVI SRINIVASA RAO	K V ADITYA CHOWDARY	K SATYANARAYANA MURTHY SRINIVASA RAO BODDULURI	GUNTUR
127	AS/295/2021 (OS/82/2013)	S G PANDURANGAN @ S.G. PANDURANGAM @ S. G. PANDURANGA MODALIAR Vs BHASKAR NAIDU	O MANOHER REDDY	VENKAT CHALASANI T D PHANI KUMAR	CHITTOOR
128	AS/104/2022 (OS/57/2015) IA 1/2022 Direction Petition	GUTTIKONDA SANJEEVA BABU Vs BUDE VENKATA SURESH BABU	K V ADITYA CHOWDARY		KRISHNA
129	AS/227/2025 (OS/72/2017)	PUVVULA UMA Vs GAMPALA NAGA KRISHNA KANAKA PRASADA RAO @ NAGA	GHANTASALA UDAYA BHASKAR		SPS NELLORE
130	AS/634/2026 (OS/206/2016)	PRATHIPATI VENKATA SAI ANISH Vs KOKA KOTESWARA RAO	NUTHALAPATI KRISHNA MURTHY		PRAKASAM

AFTER COMPLETION OF CAUSE LIST MOTION HEARING, THE WEEKLY LIST WILL BE TAKEN UP.